

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1348/ND/2019

In the matter of :

Nisus Finance & Investment Managers LLP & Anr.

.. PETITIONER

Vs.

Earthcon Universal Infratech. (P) Ltd

.. RESPONDENT

SECTION

Under Section 7 of IBC Code, 2016

Order delivered on 22.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (JUDICIAL)  
SHRI KAPAL KUMAR VOHRA,  
HON'BLE MEMBER (TECHNICAL)

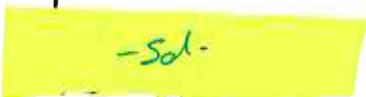
For the Petitioner /Op. Creditor : Mr. Jayant Mehta, Mr. Shikhil Suri, Ms. Nikita Thapar,  
Ms. Smiti, Advocates

For the Respondent/Corporate Debtor : Dr. Farukh Khan, Ms. Shantala Sankrit, Advocates  
For the Intervener :


ORDER

Counsels for both sides are present. Heard.

Order is reserved.

  
(K.K. VOHRA)  
MEMBER (TECHNICAL)

Surjit

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)